



# भारत का राजपत्र The Gazette of India

सी.जी.-ओ.आर.-अ.-21032026-271108  
CG-OR-E-21032026-271108

असाधारण  
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)  
PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित  
PUBLISHED BY AUTHORITY

सं. 1373]

नई दिल्ली, बृहस्पतिवार, मार्च 19, 2026/फाल्गुन 28, 1947

No. 1373]

NEW DELHI, THURSDAY, MARCH 19, 2026/PHALGUNA 28, 1947

रेल मंत्रालय

[पूर्व तट रेलवे (निर्माण)]

अधिसूचना

भुवनेश्वर, 19 मार्च, 2026

(रेलवे अधिनियम एक हजार नौ सौ नवासी(1989) की धारा बीस ए(20A) के तहत सूचना)

का.आ. 1438(अ)—रेलवे (संशोधन) अधिनियम, 1989 (24/89) (जिसे इसके बाद उक्त अधिनियम कहा गया है) की धारा 20ए की उप-धारा (1) द्वारा प्रदत्त शक्तियों के तहत, केंद्र सरकार इस बात से संतुष्ट होने के बाद कि सार्वजनिक उद्देश्य के लिए, भूमि, जिसका संक्षिप्त विवरण यहां संलग्न अनुसूची में दिया गया है, विशेष रेलवे परियोजना के निष्पादन के लिए आवश्यक है, अर्थात्, आंध्र प्रदेश राज्य के श्रीकाकुलम जिले में "खुर्दा रोड डिवीजन के तहत हॉवडा-विशाखापत्तनम मुख्य लाइन पर मंदासा रोड(MMS)-सुम्मादेवी (SUDV) स्टेशनों के बीच KM 666/5-7 पर आर.ओ.बी (रोड ओवर ब्रिज) संख्या 361 का निर्माण", इसके द्वारा ऐसी भूमि का अधिग्रहण करने का इरादा घोषित करती है।

उक्त भूमि में हितबद्ध कोई भी व्यक्ति, अधिसूचना के राजपत्र में प्रकाशन की तारीख से (30) तीस दिन की अवधि के भीतर, उक्त अधिनियम की धारा 20घ की उपधारा (1) के अधीन प्रयोजन के लिए ऐसी भूमि के अर्जन पर आपत्ति उठा सकेगा।

प्रत्येक आपत्ति, सक्षम प्राधिकारी अर्थात् भूमि अधिग्रहण के लिए सक्षम प्राधिकारी (काला) राजस्व मंडलीय अधिकारी (आरडीओ)/ पलासा को खुर्दा रोड डिवीजन के तहत हॉवडा-विशाखापत्तनम मुख्य लाइन पर मंदासा रोड(MMS)-सुम्मादेवी (SUDV) स्टेशनों के बीच KM 666/5-7 पर आर.ओ.बी (रोड ओवर ब्रिज) संख्या 361 का निर्माण

के संबंध में लिखित रूप में आवेदन प्रस्तुत की जाएगी तथा ऐसे आपत्ति के आधार पर निर्धारित किये जाएंगे और सक्षम प्राधिकारी, आपत्तिकर्ता को चाहे वह व्यक्तिगत रूप से हो या फिर किसी विधि व्यवसायी के माध्यम से, सुनवाई का अवसर देगा, और ऐसे आपत्तियां सुनने के पश्चात् और आवश्यक आगे की जांच, यदि कोई हो, करने के पश्चात्, जैसा कि सक्षम प्राधिकारी आवश्यक समझे आपत्तियों को स्वीकार या अस्वीकार कर सकेगा।

उक्त अधिनियम के 20D की उप-धारा(2) के अंतर्गत सक्षम प्राधिकारी द्वारा जारी किया गया कोई भी आदेश को अंतिम माना जाएगा। इस अधिसूचना के अंतर्गत आने वाली भूमि की योजनाएं और अन्य विवरण उपलब्ध हैं और इच्छुक व्यक्ति द्वारा सक्षम प्राधिकारी के उपरोक्त कार्यालय में उनका निरीक्षण किया जा सकता है।

### अनुसूची

विशेष रेलवे परियोजना अर्थात् आंध्र प्रदेश राज्य के श्रीकाकुलम जिले में “खुर्दा रोड डिवीजन के तहत हॉवडा-विशाखापटनम मुख्य लाइन पर मंदासा रोड(MMS)-सुम्मादेवी (SUDV) स्टेशनों के बीच KM 666/5-7 पर आर.ओ.बी (रोड ओवर ब्रिज) संख्या 361 का निर्माण” के लिए संरचनाओं के साथ या बिना संरचनाओं के अधिग्रहित की जाने वाली भूमि का संक्षिप्त विवरण (अनुलग्नक-1) यहां संलग्न है।

जिले का नाम:-श्रीकाकुलम

अनुलग्नक-1

भूमि अनुसूची							
परियोजना का नाम:-आरओबी-360 का निर्माण							
जिले का नाम:-श्रीकाकुलम, प्रभाग का नाम:-खोर्दा रोड, मंडल का नाम:-मंदासा और पालासा							
क्रम सं.	मंडल	गाँव का नाम	सर्वेक्षण/एलपीएम संख्या	कुल भूमि विस्तार	कुल क्षेत्रफल एकड़ में	भूमि का किस्म	भूमि का प्रकार
1	मंदासा	मकरजोला	89-7	1	0.73	गीला	निज़ी ज़मीन
2	मंदासा	मकरजोला	90-1	0.27	0.03	गीला	निज़ी ज़मीन
3	मंदासा	मकरजोला	90-2	0.3	0.03	गीला	निज़ी ज़मीन
4	मंदासा	मकरजोला	90-5	0.16	0.04	गीला	निज़ी ज़मीन
5	मंदासा	मकरजोला	90-6	0.04	0.04	गीला	निज़ी ज़मीन
6	मंदासा	मकरजोला	90-7	0.02	0.02	गीला	निज़ी ज़मीन
7	मंदासा	मकरजोला	90-8	0.05	0.05	गीला	निज़ी ज़मीन
8	मंदासा	मकरजोला	90-9	0.06	0.06	गीला	निज़ी ज़मीन
9	मंदासा	मकरजोला	90-10	0.07	0.07	गीला	निज़ी ज़मीन
10	मंदासा	मकरजोला	90-11	0.12	0.12	गीला	निज़ी ज़मीन
11	मंदासा	मकरजोला	91-6	0.07	0.02	गीला	निज़ी ज़मीन
12	मंदासा	मकरजोला	91-7	0.05	0.05	गीला	निज़ी ज़मीन
13	मंदासा	मकरजोला	91-8	0.03	0.03	गीला	निज़ी ज़मीन
14	मंदासा	मकरजोला	91-9	0.28	0.08	गीला	निज़ी ज़मीन
15	मंदासा	मकरजोला	91-24	0.09	0.09	गीला	निज़ी ज़मीन
16	मंदासा	मकरजोला	93-8	0.02	0.02	गीला	निज़ी ज़मीन
17	मंदासा	मकरजोला	93-9	0.02	0.02	गीला	निज़ी ज़मीन
18	मंदासा	मकरजोला	93-10	0.09	0.09	गीला	निज़ी ज़मीन
19	मंदासा	मकरजोला	93-11	0.06	0.06	गीला	निज़ी ज़मीन
20	मंदासा	मकरजोला	93-12	0.07	0.04	गीला	निज़ी ज़मीन
21	मंदासा	मकरजोला	93-14	0.03	0.03	गीला	निज़ी ज़मीन
22	मंदासा	मकरजोला	93-15	0.01	0.01	गीला	निज़ी ज़मीन



63	मंदासा	मकरजोला	103	5.34	0.51	पोराम्बोक(पी)	सरकारी ज़मीन
64	मंदासा	मकरजोला	102-10	0.03	0.03	गीला	निज़ी ज़मीन
65	मंदासा	मकरजोला	102-11	0.08	0.08	गीला	निज़ी ज़मीन
66	मंदासा	मकरजोला	102-12	0.05	0.05	गीला	निज़ी ज़मीन
67	मंदासा	मकरजोला	102-13	0.02	0.02	गीला	निज़ी ज़मीन
68	मंदासा	मकरजोला	102-14	0.06	0.06	गीला	निज़ी ज़मीन
69	मंदासा	मकरजोला	102-15	0.02	0.02	गीला	निज़ी ज़मीन
70	मंदासा	मकरजोला	102-16	0.04	0.04	गीला	निज़ी ज़मीन
71	मंदासा	मकरजोला	102-17	0.03	0.03	गीला	निज़ी ज़मीन
72	मंदासा	मकरजोला	102-18	0.04	0.04	गीला	निज़ी ज़मीन
73	मंदासा	मकरजोला	102-19	0.03	0.03	गीला	निज़ी ज़मीन
74	मंदासा	मकरजोला	102-3	0.21	0.08	गीला	निज़ी ज़मीन
75	मंदासा	मकरजोला	102-4	0.05	0.03	गीला	निज़ी ज़मीन
76	मंदासा	मकरजोला	102-5	0.04	0.03	गीला	निज़ी ज़मीन
77	मंदासा	मकरजोला	102-6	0.14	0.14	गीला	निज़ी ज़मीन
78	मंदासा	मकरजोला	102-7	0.06	0.06	गीला	निज़ी ज़मीन
79	मंदासा	मकरजोला	102-8	0.03	0.03	गीला	निज़ी ज़मीन
80	मंदासा	मकरजोला	102-9	0.04	0.04	गीला	निज़ी ज़मीन
81	मंदासा	मकरजोला	106	1.93	0.45	पोराम्बोक(पी)	निज़ी ज़मीन
82	मंदासा	मकरजोला	107-2	0.08	0.08	गीला	निज़ी ज़मीन
83	मंदासा	मकरजोला	107-3	0.02	0.02	गीला	निज़ी ज़मीन
84	मंदासा	मकरजोला	107-4	0.02	0.02	गीला	निज़ी ज़मीन
85	मंदासा	मकरजोला	107-6	0.06	0.04	गीला	निज़ी ज़मीन
86	मंदासा	मकरजोला	107-14	0.09	0.08	गीला	निज़ी ज़मीन
87	मंदासा	मकरजोला	107-15	0.19	0.19	गीला	निज़ी ज़मीन
88	मंदासा	मकरजोला	107-28	0.02	0.02	गीला	निज़ी ज़मीन
89	मंदासा	मकरजोला	107-29	0.09	0.08	गीला	निज़ी ज़मीन
90	मंदासा	मकरजोला	107-33	0.05	0.05	गीला	निज़ी ज़मीन
91	मंदासा	मकरजोला	107-34	0.05	0.05	गीला	निज़ी ज़मीन
92	मंदासा	मकरजोला	107-35	0.03	0.03	गीला	निज़ी ज़मीन
93	मंदासा	मकरजोला	107-36	0.03	0.03	गीला	निज़ी ज़मीन
94	मंदासा	मकरजोला	107-38	0.07	0.07	गीला	निज़ी ज़मीन
95	मंदासा	मकरजोला	107-39	0.06	0.06	गीला	निज़ी ज़मीन
96	मंदासा	मकरजोला	107-40	0.05	0.05	गीला	निज़ी ज़मीन
97	मंदासा	मकरजोला	107-44	0.02	0.02	गीला	निज़ी ज़मीन
98	मंदासा	मकरजोला	107-45	0.08	0.08	गीला	निज़ी ज़मीन
99	मंदासा	मकरजोला	108	0.5	0.15	पोराम्बोक(पी)	सरकारी ज़मीन
100	पालासा	रंगोई	73	0.060	0.020	गली	सरकारी ज़मीन
101	पालासा	रंगोई	1300	0.020	0.020	गली	सरकारी ज़मीन
102	पालासा	रंगोई	72	1.040	0.950	गली	सरकारी ज़मीन

103	पालासा	रंगोई	74	0.850	0.350	रैयथवारी गीला	निज़ी ज़मीन
104	पालासा	रंगोई	71	0.080	0.002	रैयथवारी गीला	निज़ी ज़मीन
105	पालासा	रंगोई	70	0.070	0.004	रैयथवारी गीला	निज़ी ज़मीन
106	पालासा	रंगोई	69	0.070	0.001	रैयथवारी गीला	निज़ी ज़मीन
107	पालासा	रंगोई	117	0.370	0.130	रैयथवारी गीला	निज़ी ज़मीन
108	पालासा	रंगोई	116	0.100	0.100	रैयथवारी गीला	निज़ी ज़मीन
109	पालासा	रंगोई	115	0.100	0.070	रैयथवारी गीला	निज़ी ज़मीन
110	पालासा	रंगोई	114	0.270	0.040	रैयथवारी गीला	निज़ी ज़मीन
111	पालासा	रंगोई	111	1.610	0.010	रैयथवारी गीला	निज़ी ज़मीन
112	पालासा	रंगोई	110	0.670	0.110	गली	सरकारी ज़मीन
113	पालासा	रंगोई	100	0.050	0.050	रैयथवारी गीला	निज़ी ज़मीन
114	पालासा	रंगोई	101	0.030	0.010	रैयथवारी गीला	निज़ी ज़मीन
115	पालासा	रंगोई	99	0.060	0.060	रैयथवारी गीला	निज़ी ज़मीन
116	पालासा	रंगोई	98	0.020	0.010	रैयथवारी गीला	निज़ी ज़मीन
117	पालासा	रंगोई	96	0.110	0.030	रैयथवारी गीला	निज़ी ज़मीन
118	पालासा	रंगोई	91	0.220	0.060	रैयथवारी गीला	निज़ी ज़मीन
119	पालासा	रंगोई	90	0.110	0.070	रैयथवारी गीला	निज़ी ज़मीन
120	पालासा	रंगोई	89	0.260	0.220	रैयथवारी गीला	निज़ी ज़मीन
121	पालासा	रंगोई	88	0.190	0.180	रैयथवारी गीला	निज़ी ज़मीन
122	पालासा	मामिडिमेट्टु	16	0.010	0.020	रैयथवारी गीला	निज़ी ज़मीन
123	पालासा	मामिडिमेट्टु	17	0.040	0.050	रैयथवारी गीला	निज़ी ज़मीन
124	पालासा	मामिडिमेट्टु	18	0.050	0.040	रैयथवारी गीला	निज़ी ज़मीन
125	पालासा	मामिडिमेट्टु	19	0.030	0.050	रैयथवारी गीला	निज़ी ज़मीन
126	पालासा	मामिडिमेट्टु	20	0.030	0.030	रैयथवारी गीला	निज़ी ज़मीन
127	पालासा	मामिडिमेट्टु	21	0.030	0.020	रैयथवारी गीला	निज़ी ज़मीन
128	पालासा	मामिडिमेट्टु	22	0.030	0.010	रैयथवारी गीला	निज़ी ज़मीन
<b>TOTAL</b>					<b>8.977</b>		

भूमि का सारांश				
अधिग्रहित भूमि				
अधिग्रहित भूमि	अधिग्रहित भूमि	निजी भूमि		कुल अधिग्रहीत भूमि
		R.सूखा	R.गीला	
मकरजोला	1.110	0.000	5.150	6.260
रंगोई	1.100	0.000	1.397	2.497
मामिडिमेट्टु	0.000	0.000	0.220	0.220
<b>कुल</b>	<b>2.21</b>	<b>0</b>	<b>6.767</b>	<b>8.977</b>

[फा.सं. सीएओ/सी/आरएसपी/बीबीएस/2026/आरओबी संख्या-3610/20ए]

अजय कुमार शर्मा, मुख्य अभियंता (निर्माण-II)

**MINISTRY OF RAILWAYS**  
**[East Coast Railway (Construction)]**  
**NOTIFICATION**

Bhubaneswar, the 19th March, 2026

**Notice under Section 20A of the Railways Act-,1989**

**S.O. 1438(E).**—In exercise of powers conferred by sub-section (1) of section 20A of the Railways (Amendment) Act, 1989 (24/89) (hereinafter referred as the said Act.), the Central Government, after being satisfied that for the public purpose, the Land, brief description of which is given in the schedule annexed here to is required for the execution of **Special Railway Project**, namely, “Construction of ROB in lieu of closing of manned of L.C.361 at Km.666/5-7 between Mandasa Rd.(MMS)-Summadevi(SUDV) on Howrah Visakhapatnam main line under Khurda Road Division.” in Srikakulum district in the state of Andhra Pradesh, hereby declares its intention to acquire such land.

Any person interested in the said land may within a period of (30) thirty days from the date of publication of the notification in the Official Gazette, raise objection to the acquisition of such land for the aforesaid purpose under sub-section(1) of section 20D of the said Act.

Every objection shall be made to the competent authority, namely **Competent Authority for Land Acquisition (CALA) & Revenue Divisional Officer(RDO), Palasa** for Construction of ROB in lieu of closing of manned of L.C.361 at Km.666/5-7 between Mandasa Rd.(MMS)-Summadevi(SUDV) **on Howrah Visakhapatnam main line under Khurda Road Division** in writing, and shall set out grounds thereof and competent authority shall give the objector an opportunity of being heard, either in person or through a legal practitioner, and may, after hearing all such objections and after making such further inquiry, if any, as the competent authority thinks necessary, by order, either allow or disallow the objections.

Any order made by the competent authority under sub-section (2) of 20D of the said Act shall be final. The land plans and other details of the land covered under this notification are available and can be inspected by the interested person at the aforesaid office of the competent authority.

**SCHEDULE**

**Brief description of land (Annexure-I) attached here with to be acquired with or without structures, for Special Railway Project, namely “Construction of ROB in lieu of closing of manned of L.C.361 at Km.666/5-7 between Mandasa Rd.(MMS)-Summadevi(SUDV) on Howrah Visakhapatnam main line under Khurda Road Division)” in Srikakulum district of Andhra Pradesh state.**

Name of the District:-Srikakulam

ANNEXURE-1

LAND SCHEDULE							
<b>Name of the Project:- Construction of the ROB No.361</b>							
<b>Name of the District:- Srikakulam, Name of the Division:-Khurda Rd.,</b>							
<b>Name of the Mandal:-Mandasa &amp; Palasa</b>							
SL. NO.	MANDAL	NAME OF VILLAGE	Survey/ LPM No.	Total Land in ACRES	ACQUIRED AREA IN ACRES	CLASSIFICATION OF LAND	TYPE OF LAND
1	MANDASA	MAKARAJOLA	89-7	1	0.73	WET	PRIVATE LAND
2	MANDASA	MAKARAJOLA	90-1	0.27	0.03	WET	PRIVATE LAND
3	MANDASA	MAKARAJOLA	90-2	0.3	0.03	WET	PRIVATE LAND
4	MANDASA	MAKARAJOLA	90-5	0.16	0.04	WET	PRIVATE LAND
5	MANDASA	MAKARAJOLA	90-6	0.04	0.04	WET	PRIVATE LAND
6	MANDASA	MAKARAJOLA	90-7	0.02	0.02	WET	PRIVATE LAND
7	MANDASA	MAKARAJOLA	90-8	0.05	0.05	WET	PRIVATE LAND
8	MANDASA	MAKARAJOLA	90-9	0.06	0.06	WET	PRIVATE LAND
9	MANDASA	MAKARAJOLA	90-10	0.07	0.07	WET	PRIVATE LAND
10	MANDASA	MAKARAJOLA	90-11	0.12	0.12	WET	PRIVATE LAND
11	MANDASA	MAKARAJOLA	91-6	0.07	0.02	WET	PRIVATE LAND
12	MANDASA	MAKARAJOLA	91-7	0.05	0.05	WET	PRIVATE LAND
13	MANDASA	MAKARAJOLA	91-8	0.03	0.03	WET	PRIVATE LAND

14	MANDASA	MAKARAJOLA	91-9	0.28	0.08	WET	PRIVATE LAND
15	MANDASA	MAKARAJOLA	91-24	0.09	0.09	WET	PRIVATE LAND
16	MANDASA	MAKARAJOLA	93-8	0.02	0.02	WET	PRIVATE LAND
17	MANDASA	MAKARAJOLA	93-9	0.02	0.02	WET	PRIVATE LAND
18	MANDASA	MAKARAJOLA	93-10	0.09	0.09	WET	PRIVATE LAND
19	MANDASA	MAKARAJOLA	93-11	0.06	0.06	WET	PRIVATE LAND
20	MANDASA	MAKARAJOLA	93-12	0.07	0.04	WET	PRIVATE LAND
21	MANDASA	MAKARAJOLA	93-14	0.03	0.03	WET	PRIVATE LAND
22	MANDASA	MAKARAJOLA	93-15	0.01	0.01	WET	PRIVATE LAND
23	MANDASA	MAKARAJOLA	93-16	0.06	0.04	WET	PRIVATE LAND
24	MANDASA	MAKARAJOLA	93-27	0.06	0.03	WET	PRIVATE LAND
25	MANDASA	MAKARAJOLA	93-28	0.06	0.06	WET	PRIVATE LAND
26	MANDASA	MAKARAJOLA	93-29	0.05	0.05	WET	PRIVATE LAND
27	MANDASA	MAKARAJOLA	93-30	0.03	0.03	WET	PRIVATE LAND
28	MANDASA	MAKARAJOLA	93-31	0.03	0.03	WET	PRIVATE LAND
29	MANDASA	MAKARAJOLA	93-32	0.05	0.05	WET	PRIVATE LAND
30	MANDASA	MAKARAJOLA	93-33	0.04	0.04	WET	PRIVATE LAND
31	MANDASA	MAKARAJOLA	93-34	0.04	0.04	WET	PRIVATE LAND
32	MANDASA	MAKARAJOLA	93-35	0.04	0.02	WET	PRIVATE LAND
33	MANDASA	MAKARAJOLA	93-36	0.04	0.04	WET	PRIVATE LAND
34	MANDASA	MAKARAJOLA	93-37	0.03	0.03	WET	PRIVATE LAND
35	MANDASA	MAKARAJOLA	93-38	0.04	0.04	WET	PRIVATE LAND
36	MANDASA	MAKARAJOLA	93-39	0.04	0.04	WET	PRIVATE LAND
37	MANDASA	MAKARAJOLA	93-45	0.05	0.05	WET	PRIVATE LAND
38	MANDASA	MAKARAJOLA	93-46	0.15	0.06	WET	PRIVATE LAND
39	MANDASA	MAKARAJOLA	94-3	0.02	0.02	WET	PRIVATE LAND
40	MANDASA	MAKARAJOLA	94-4	0.14	0.14	WET	PRIVATE LAND
41	MANDASA	MAKARAJOLA	94-5	0.05	0.03	WET	PRIVATE LAND
42	MANDASA	MAKARAJOLA	94-6	0.05	0.05	WET	PRIVATE LAND
43	MANDASA	MAKARAJOLA	94-7	0.06	0.06	WET	PRIVATE LAND
44	MANDASA	MAKARAJOLA	94-8	0.04	0.04	WET	PRIVATE LAND
45	MANDASA	MAKARAJOLA	94-9	0.03	0.03	WET	PRIVATE LAND
46	MANDASA	MAKARAJOLA	94-11	0.07	0.07	WET	PRIVATE LAND
47	MANDASA	MAKARAJOLA	94-12	0.05	0.05	WET	PRIVATE LAND
48	MANDASA	MAKARAJOLA	94-13	0.05	0.05	WET	PRIVATE LAND
49	MANDASA	MAKARAJOLA	94-14	0.04	0.04	WET	PRIVATE LAND
50	MANDASA	MAKARAJOLA	94-15	0.05	0.05	WET	PRIVATE LAND
51	MANDASA	MAKARAJOLA	94-16	0.03	0.03	WET	PRIVATE LAND
52	MANDASA	MAKARAJOLA	94-18	0.03	0.03	WET	PRIVATE LAND
53	MANDASA	MAKARAJOLA	94-19	0.03	0.03	WET	PRIVATE LAND
54	MANDASA	MAKARAJOLA	94-20	0.01	0.01	WET	PRIVATE LAND
55	MANDASA	MAKARAJOLA	94-21	0.04	0.04	WET	PRIVATE LAND
56	MANDASA	MAKARAJOLA	94-22	0.02	0.02	WET	PRIVATE LAND
57	MANDASA	MAKARAJOLA	94-23	0.03	0.03	WET	PRIVATE LAND
58	MANDASA	MAKARAJOLA	94-24	0.07	0.03	WET	PRIVATE LAND
59	MANDASA	MAKARAJOLA	94-32	0.03	0.03	WET	PRIVATE LAND

60	MANDASA	MAKARAJOLA	94-33	0.04	0.02	WET	PRIVATE LAND
61	MANDASA	MAKARAJOLA	102-1	0.04	0.04	WET	PRIVATE LAND
62	MANDASA	MAKARAJOLA	102-2	0.05	0.05	WET	PRIVATE LAND
63	MANDASA	MAKARAJOLA	103	5.34	0.51	PORAMBOKE(P)	GOV'T LAND
64	MANDASA	MAKARAJOLA	102-10	0.03	0.03	WET	PRIVATE LAND
65	MANDASA	MAKARAJOLA	102-11	0.08	0.08	WET	PRIVATE LAND
66	MANDASA	MAKARAJOLA	102-12	0.05	0.05	WET	PRIVATE LAND
67	MANDASA	MAKARAJOLA	102-13	0.02	0.02	WET	PRIVATE LAND
68	MANDASA	MAKARAJOLA	102-14	0.06	0.06	WET	PRIVATE LAND
69	MANDASA	MAKARAJOLA	102-15	0.02	0.02	WET	PRIVATE LAND
70	MANDASA	MAKARAJOLA	102-16	0.04	0.04	WET	PRIVATE LAND
71	MANDASA	MAKARAJOLA	102-17	0.03	0.03	WET	PRIVATE LAND
72	MANDASA	MAKARAJOLA	102-18	0.04	0.04	WET	PRIVATE LAND
73	MANDASA	MAKARAJOLA	102-19	0.03	0.03	WET	PRIVATE LAND
74	MANDASA	MAKARAJOLA	102-3	0.21	0.08	WET	PRIVATE LAND
75	MANDASA	MAKARAJOLA	102-4	0.05	0.03	WET	PRIVATE LAND
76	MANDASA	MAKARAJOLA	102-5	0.04	0.03	WET	PRIVATE LAND
77	MANDASA	MAKARAJOLA	102-6	0.14	0.14	WET	PRIVATE LAND
78	MANDASA	MAKARAJOLA	102-7	0.06	0.06	WET	PRIVATE LAND
79	MANDASA	MAKARAJOLA	102-8	0.03	0.03	WET	PRIVATE LAND
80	MANDASA	MAKARAJOLA	102-9	0.04	0.04	WET	PRIVATE LAND
81	MANDASA	MAKARAJOLA	106	1.93	0.45	PORAMBOKE(P)	PRIVATE LAND
82	MANDASA	MAKARAJOLA	107-2	0.08	0.08	WET	PRIVATE LAND
83	MANDASA	MAKARAJOLA	107-3	0.02	0.02	WET	PRIVATE LAND
84	MANDASA	MAKARAJOLA	107-4	0.02	0.02	WET	PRIVATE LAND
85	MANDASA	MAKARAJOLA	107-6	0.06	0.04	WET	PRIVATE LAND
86	MANDASA	MAKARAJOLA	107-14	0.09	0.08	WET	PRIVATE LAND
87	MANDASA	MAKARAJOLA	107-15	0.19	0.19	WET	PRIVATE LAND
88	MANDASA	MAKARAJOLA	107-28	0.02	0.02	WET	PRIVATE LAND
89	MANDASA	MAKARAJOLA	107-29	0.09	0.08	WET	PRIVATE LAND
90	MANDASA	MAKARAJOLA	107-33	0.05	0.05	WET	PRIVATE LAND
91	MANDASA	MAKARAJOLA	107-34	0.05	0.05	WET	PRIVATE LAND
92	MANDASA	MAKARAJOLA	107-35	0.03	0.03	WET	PRIVATE LAND
93	MANDASA	MAKARAJOLA	107-36	0.03	0.03	WET	PRIVATE LAND
94	MANDASA	MAKARAJOLA	107-38	0.07	0.07	WET	PRIVATE LAND
95	MANDASA	MAKARAJOLA	107-39	0.06	0.06	WET	PRIVATE LAND
96	MANDASA	MAKARAJOLA	107-40	0.05	0.05	WET	PRIVATE LAND
97	MANDASA	MAKARAJOLA	107-44	0.02	0.02	WET	PRIVATE LAND
98	MANDASA	MAKARAJOLA	107-45	0.08	0.08	WET	PRIVATE LAND
99	MANDASA	MAKARAJOLA	108	0.5	0.15	PORAMBOKE(P)	GOV'T. LAND
100	PALASA	RANGOI	73	0.060	0.020	GORJI	GOV'T. LAND
101	PALASA	RANGOI	1300	0.020	0.020	GORJI	GOV'T. LAND
102	PALASA	RANGOI	72	1.040	0.950	GORJI	GOV'T. LAND
103	PALASA	RANGOI	74	0.850	0.350	RYTHWARI WET	PRIVATE LAND
104	PALASA	RANGOI	71	0.080	0.002	RYTHWARI WET	PRIVATE LAND
105	PALASA	RANGOI	70	0.070	0.004	RYTHWARI WET	PRIVATE LAND

106	PALASA	RANGOI	69	0.070	0.001	RYTHWARI WET	PRIVATE LAND
107	PALASA	RANGOI	117	0.370	0.130	RYTHWARI WET	PRIVATE LAND
108	PALASA	RANGOI	116	0.100	0.100	RYTHWARI WET	PRIVATE LAND
109	PALASA	RANGOI	115	0.100	0.070	RYTHWARI WET	PRIVATE LAND
110	PALASA	RANGOI	114	0.270	0.040	RYTHWARI WET	PRIVATE LAND
111	PALASA	RANGOI	111	1.610	0.010	RYTHWARI WET	PRIVATE LAND
112	PALASA	RANGOI	110	0.670	0.110	GORJI	GOVT. LAND
113	PALASA	RANGOI	100	0.050	0.050	RYTHWARI WET	PRIVATE LAND
114	PALASA	RANGOI	101	0.030	0.010	RYTHWARI WET	PRIVATE LAND
115	PALASA	RANGOI	99	0.060	0.060	RYTHWARI WET	PRIVATE LAND
116	PALASA	RANGOI	98	0.020	0.010	RYTHWARI WET	PRIVATE LAND
117	PALASA	RANGOI	96	0.110	0.030	RYTHWARI WET	PRIVATE LAND
118	PALASA	RANGOI	91	0.220	0.060	RYTHWARI WET	PRIVATE LAND
119	PALASA	RANGOI	90	0.110	0.070	RYTHWARI WET	PRIVATE LAND
120	PALASA	RANGOI	89	0.260	0.220	RYTHWARI WET	PRIVATE LAND
121	PALASA	RANGOI	88	0.190	0.180	RYTHWARI WET	PRIVATE LAND
122	PALASA	MAMIDIMETTU	16	0.010	0.020	RYTHWARI WET	PRIVATE LAND
123	PALASA	MAMIDIMETTU	17	0.040	0.050	RYTHWARI WET	PRIVATE LAND
124	PALASA	MAMIDIMETTU	18	0.050	0.040	RYTHWARI WET	PRIVATE LAND
125	PALASA	MAMIDIMETTU	19	0.030	0.050	RYTHWARI WET	PRIVATE LAND
126	PALASA	MAMIDIMETTU	20	0.030	0.030	RYTHWARI WET	PRIVATE LAND
127	PALASA	MAMIDIMETTU	21	0.030	0.020	RYTHWARI WET	PRIVATE LAND
128	PALASA	MAMIDIMETTU	22	0.030	0.010	RYTHWARI WET	PRIVATE LAND
<b>TOTAL</b>					<b>8.977</b>		

<b>ABSTRACT</b>				
<b>ACUIRED LAND</b>				
<b>VILLAGE NAME</b>	<b>GOVERNMENT LAND</b>	<b>PRIVATE LAND</b>		<b>TOTAL ACQUIRED LAND EXTENT</b>
		<b>R.DRY</b>	<b>R.WET</b>	
MAKARAJOLA	1.110	0.000	5.150	6.260
RANGOI	1.100	0.000	1.397	2.497
MAMIDIMETTU	0.000	0.000	0.220	0.220
<b>TOTAL</b>	<b>2.21</b>	<b>0</b>	<b>6.767</b>	<b>8.977</b>

[F. No. CAO/C/RSP/BBS/ROBs/361/20A]

AJAY KUMAR SAMAL, Chief Engineer (Con.-II)